

O.A. No.1028/04

04.08.2005

Hon'ble Mr. D.R. Tiwari, A.M  
Hon'ble Mr. K.B.S Rajan, J.M

Heard Sri Rakesh Verma counsel for the applicant and Sri A.N. Ambasta holding brief of Sri A Mohiley counsel for the respondents.

Learned counsel for the applicant has submitted that he no instruction from the client, despite several reminders to file R.A. In view of this, the Q.A. is dismissed for want of prosecution.

W. D. Cook

J. M.

Stein  
A.M.

A. M.

Manish/-

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